BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 3 of 2018 in C.P. (I.B) No. 113/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

Name of the Company:

Devendra Padamchand Jain (RP)

V/s.

Sandhya Prakash Ltd. & ors

Section of the Companies Act:

Section 14 r/w 20 of the Insolvency and

Bankruptcy Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. CA CAG) Himmon Paralle

ECA

Bestandard

2. NIPUN SINGHVI JOHNE JOHN

Applicant

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<u>OKDER</u>

Learned Advocate Mr. Vishal Dave with Learned Advocate Mr. Nipun Singhvi present for Applicant. None present for Respondents in IA 3 of 2018.

Proof of service of notice of date hearing on Respondents filed.

None appeared for Respondents.

For objections of Respondents, if any, within one week serving a copy in advance to other side.

List the matter on 31.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 23rd day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL